GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5927 ANSWERED ON:02.05.2013 VIGILANCE AND MONITORING COMMITTEES Bishnoi Shri Kuldeep

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that not even a single meeting of State and District Level Vigilance and Monitoring Committees (VMCs) has been held during the last two years in most of the States and these are almost defunct;
- (b) if so, the details thereof along with reasons therefor; and
- (c) the steps taken by the Government for regular monitoring of implementation of various rural development schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Reports received so far from States/districts for the years 2011-12 and 2012-13 indicate that meeting of State level Vigilance and Monitoring Committees (VMCs) have been held in all except eight States viz. Goa, Jammu & Kashmir, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh. These reports also indicate that no meeting was held in 101districts during the said period. These districts are in Andhra Pradesh (1), Arunachal Pradesh (3), Assam (3), Bihar (14), Himachal Pradesh (1), Jammu & Kashmir (20), Jharkhand (3), Madhya Pradesh (3), Maharashtra(3), Manipur(5), Nagaland(11), Odisha (1), Punjab (3), Rajasthan (1), Tamil Nadu (6), Uttar Pradesh (18), and West Bengal (5). The reasons for these Committees not meeting as frequently as required vary from State to State and include delay on the part of Chairman in indicating the date for the Meeting, postponement due to inability of the Chairman to attend the Meeting, elections, preoccupation of Member Secretary, etc.
- (c): The Ministry of Rural Development has strengthened third party monitoring through National Level Monitors (NLMs) and webenabled Management Information Systems (MIS) put in place. Meetings of Performance Review Committee, consisting of Central and State Government officers, are also held in each quarter.